

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 4676
TO BE ANSWERED ON 20TH MARCH, 2026

CANTONMENT VLOGS AND SECURITY RISKS

4676. SHRI ROBERT BRUCE C:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of the serious security risks for the forces arising from the fact that spouses of Armed Forces officers residing in cantonment areas are uploading detailed videos and/or vlogs about cantonments;
- (b) if so, the details thereof along with the steps taken by the Government to sensitise the residents of such cantonments in this regard; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) Yes.
- (b) & (c) Armed Forces authorities have promulgated social media policy, which advises dependents not to post military related information on social media platforms. Armed Forces have also disseminated advisories on 'adverse social media presence' to all Service personnel and their family members (spouses/wards/dependents). The advisories restrict the posting of photos/videos on social media platforms, which indicate their association with the Indian Armed Forces. Regular awareness campaigns/lectures on Cyber Security are also conducted at all available platforms like mass briefings/ social functions/ events and sports venues to educate them on cyber hygiene, social media handling and Do's and Don'ts of personal ICT devices. Moreover, in all courses of instruction for officers at training establishments, special classes are held for officers and spouses on issues pertaining to Social Media usage.
